

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

17.

IA 1260(MB)2024  
IN C.P. (IB)/61(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 22.03.2024

NAME OF THE PARTIES: Small Industries Development Bank Of India  
Vs  
Viola Resorts Private Limited

SECTION: 7-12(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

1. Mr. Kunal Kanungo, Ld. Counsel for the RP present.
2. **IA-1260(MB)2024:** This is an application filed by RP seeking extension of 60 days after completing the 270 days from 02.03.2025 to 01.05.2024. Counsel for the RP submits that the resolution plan is under consideration for voting before the CoC. In view of the above, IA-1260/2024 is **allowed and disposed of.**

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)